

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/69(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	SANJAY KUMAR BHUWALKA VS SULOJAY REALTY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.Urmila Chakraborty Adv.] For the Financial Creditor
Mr.Arkaprava Sen, Adv.]
Mrs.Sayanti Dutta, Adv.]
Mr.Sayantam Kar, Adv.]

O R D E R

1. Ld. Counsel for the Financial Creditor present.
2. Post this matter on **10/06/2024**.

Court Officer